

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:552  
ANSWERED ON:24.02.2011  
FUNDS ALLOCATED UNDER PMGSY AND NREGA  
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the quantum of funds allocated to West Bengal under Pradhan Mantri Gram Sadak Yojana and NREGA from 2006 to 2010 and the percentage of utilisation;
- (b) whether there is any allegation of misuse of NREGA funds in West Bengal and North Eastern States; and
- (c) if so, the action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): A statement indicating the funds allocated, released and expenditure reported by West Bengal from 2006 to 2010 under PMGSY is as under:

(Rs. in crore)

Year Release Expenditure#

2006-07	123.69	470.06
2007-08	549.69	439.47
2008-09	635.48	583.18
2009-10	375.00	575.82

# Including amount out of opening balance.

NREGA is demand driven and not allocation based. The details of funds released, total funds available (including opening balance, State release etc.) and expenditure incurred in West Bengal from 2006 to 2010 are as under:

(Rs. in crore)

Year Central Release Total funds available Expenditure

2006-07	358.5884	630.2342	394.6263
2007-08	881.3588	1331.4855	1004.3462
2008-09	922.7509	1336.5490	940.3847
2009-10	1787.2896	2408.5415	2108.9816

(b) & (c) The Ministry has received 30 complaints alleging misappropriation of funds/corruption under NREGA in West Bengal and North Eastern States. As implementation of the Act is done by the State Government/UT administration in accordance with the Employment Guarantee Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry have been forwarded to the concerned States for taking appropriate action.